

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

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ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

11.12.2008 OA No. 305/2006

The learned counsel Mr. Salil Trivedi, representing Respondents No. 1 to 3 submitted that the applicant has sought voluntary retirement on 17th June, 2008 and accepted by the respondent. In support thereof copy of an Office Memorandum dated 6th June, 2008 is now filed before us. Mr. A.K. Khatri, the learned counsel for the applicant who is present before us has not disputed it. Thus, both the parties before us ~~admitted~~ ^{concurred in} that this O.A. has become infructuous and could be disposed of consequently.

In the result, this O.A. is dismissed as infructuous accordingly as above.

(Tarsem Lal)
AM

(N.D.Raghavan)
VC